

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-665/97

New Delhi this the 21st day of March, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Shri Raj Guru Khokhar,
S/o Sh. Tej Singh,
R/o Village Badarkha,
Distt. Meerut(UP). Applicant

(through Sh. M.S. Dahiya, advocate- Not present)

versus

Secretary,
Union Public Service Commission,
Dholpur House, New Delhi-11. Respondent

ORDER(ORAL)
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

None is present on behalf of the
applicant. The O.A. is dismissed in default and for
non prosecution.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

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